

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 24th May, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 08/2019(CZ)	Arham Education Society & Anr. Vs State of Rajasthan & 8 Ors.	Ms. Zubia Sajid, Adv. for Applicant	
2.	Appeal No. 09/2019(CZ)	Afsar Khan Vs State of Madhya Pradesh & 6 Ors.	Mr. Rajesh Chand, Adv.	
AFTER NOTICE				
3.	Original Application No. 02/2018(CZ)	Milind Wankhede Vs. Union of India & Ors.	Mr. Subhash Chandra Soni, Adv. Mr. Ravi Prakash, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 130/2017(CZ)(THC) (W.P.No.15488/16)	Veni Shankar Upadhyaya Vs State of MP & Ors.	Mr. Navneet Dubey, Adv. for Petitioner Mr. Arpit Saxena, Adv. Mr. Rajesh, Adv. Mr. Ankit, Adv. Ms. Urmila, Adv. Mr. Akram Khan, Adv.	
FOR COMPLIANCE				
5.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma, Adv. R-2 Ms. Parul Bhadhoria, Adv. R-3 Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh, Adv. R.P.C.B Mr. Vivek Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	
6.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar, Adv. Mr. Ayush Dev Bajpia, Adv. R-6 Mr. Vijay Choudhary Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 24-05-2019 shall be adjourned to 23-07-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in